

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 05.07.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(INS) No.219/2022	Kotak Mahindra Bank V Sripriya Kumar	Ramalingam Associates	
2.	Comp App (AT)(INS) No.234/2022 (IA No.500, 501 & 502/2022)	Srinivas Reddy Yadikki V Ardee Hi – Tech Private Ltd	Y. Surya Narayana	
3.	Comp App (AT)(INS) No.258/2022 (IA No.547 & 545/2022)	Jakkula Rama Rao V Oriental Bank of Commerce	P.Vikram, Anirudh Krishnan	
4.	Comp App (AT)(INS) No.161/2022 (IA NO 498/2022)	Sterling and Wilson Private Limited V Embassy Energy Private Limited	Mohit Kumar	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
5.	Comp App (AT)(CH) No.41/2022 (IA No.529/2022)	V Raviprakash V Associated Broadcasting Company Pvt Ltd and 9 Ors	Adithya Reddy	Chandra Mouli Prabakaran R1, Vivek reddy R2, Arvind Srivasta R9
6.	Comp App (AT)(INS) No.319/2021 (Caveat NO 93/2021, IA NO 665 & 664/2021)	ALBANA ENGINEERING PRIVATE LIMITED V SANGHVI MOVERS LIMITED	T.M. Mano	Mahima Aggarwal R1, M.L. Ganesh R5, Sashi kumar R6, Pranoy Harilal R8
7.	Comp App (AT)(INS) No.158/2022 (IA NO 369, 368 & 367/2022)	Suspended Management of Apex Meadows Pvt. Ltd V BAISETTY AJAY KUMAR <b>With</b>	Abhishek Manu Singhvi	Nithin Pavuluri
8.	Comp App (AT)(INS) No.170/2022 (IA NO 392 & 391/2022)	Suspended Management of Apex Meadows Pvt. Ltd V BAISETTY AJAY KUMAR	Abhishek Manu Singhvi	Nithin Pavuluri
9.	Comp App (AT)(INS) No.238/2022 (IA NO 511, 509 & 510/2022)	Karthikeyan V R. Venkatakrishnan	E. Om Prakash	T.K. Bhaskar

<b>10.</b>	Comp App (AT)(INS) No.127/2022 (IA NO 298 & 299/2022)	Employees Provident Fund Organisation V T Sathisan	M.S. Viswanathan	T. Ravichandran for RP/R1
<b>11.</b>	Comp App (AT)(INS) No.177/2022 (IA NO 402/2022)	Ananya Infra Projects Private Limited V Krishna Steels		
<b>12.</b>	Comp App (AT)(INS) No.155/2021 (IA NO 314, 312, 358 & 313/2021)	Agarwal Structure Mills V Rajesh Chillale	Kumarjit Banerjee	V.V.S.N. Raju
<b>13.</b>	Comp App (AT)(INS) No.330/2021	Koteswara Rao Karuchola RP V Asset Reconstruction Company/India/Limited/Arcil	Ravi Rajagopalan	Shabeer Ahamed R1 Rohit Gupta R3

### For Hearing

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>14.</b>	TA (AT) No.18/2021 In Comp App (AT) (INS) No.325/2019 (IA NO 191/2022) <b>(PH)</b>	SHANKAR SUNDRAM V Amalgamations Ltd.Private & 25 Ors	R. Murugan	Thriyambak Kannan
<b>15.</b>	TA (AT) No.114/2021 In Comp App (AT) (INS) No.325/2019 <b>(PH)</b>	Shankar Sundaram V Amalgamations Ltd.Private & 47 Ors	R. Murugan	Thriyambak Kannan
<b>16.</b>	Comp App (AT)(INS) No.135/2021 (IA NO 46/2022, 236 & 237/2021)	KUNDAN CARE PRODUCTS LIMITED V PANKAJ SRIVASTAVA	Prithu Garg	N.P. Vijay Kumar R1 & R3, Srinath Sridevan R2
<b>17.</b>	TA (AT) No.17/2021 In Comp App (AT) (INS) 1097/2020	Sumit Binani Resolution Professional of KSK Mahanadi Power Company Ltd V Power Finance Corporation Ltd. <b>With</b>	Sumesh Dhawan	Srideepa Bhattacharya
<b>18.</b>	TA (AT) No.43/2021 In Comp App (AT) (INS) 1097/2020	Committee of Creditors of KSK Mahanadi Power Company Ltd through Power Finance Corporation Ltd V KSK Mahanadi Power Company Ltd through its Resolution Professional Mr. Sumit Binani	Sumesh Dhawan	Srideepa Bhattacharya

<b>19.</b>	Comp App (AT)(INS) No.215/2021 (IA NO 433, 434 & 498/2021)	Amlika Mercantile Private Limited V Keytrade AG		Anirudh Krishnan R1 Mummaneni Vazra Laxmi R3 Shivakumar & Mr. Suresh R4
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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**For Assistance,**

**1.Asst.Registrar - PH No. : 044-2888 0500**

**2.Court Officer - PH No. : 044-2888 0450**

**3. For Vc Link – [nclatchennai@gmail.com](mailto:nclatchennai@gmail.com)**